

[English]

Review of IRDP

1266. SHRI DATTATRAYA BANDARU: Will the PRIME MINISTER be pleased to state:

(a) whether a high-level committee has been constituted to review the Integrated Rural Development Programme; and

(b) if so, the recommendations made by the Committee and the action taken by the Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI UTTAMBHAI HARJIBHAI PATEL):-(a) Yes, Sir. At the instance of Ministry of Rural Development Reserve Bank of India has appointed a Committee under the Chairmanship of Shri D.R. Mehta to review Integrated Rural Development Programme.

(b) The committee is yet to submit its report.

Shortage of Drinking Water in hilly areas of Uttar Pradesh

1267. MAJ. GEN. (RETD.) BHUWAN CHANDRA KHANDURI: Will the PRIME MINISTER be pleased to state:

(a) whether there is an acute shortage of drinking water in the Hill District (Uttaranchal) of Uttar Pradesh; and

(b) the macro and micro level steps taken to overcome this problem?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI UTTAMBHAI HARJIBHAI PATEL): (a) Yes, Sir. As on 1.2.94 there was a problem of safe drinking water in 68 identified problem villages as per 1985 survey in hill districts in Uttar Pradesh, apart from 92 villages identified as per State Government list.

(b) the macro and micro level steps taken for providing safe drinking water in the problem villages in hill districts in Uttar Pradesh are as under:

- (i) special assistance of Rs. 36.48 crore was released in 1991-92 and 1992-93,
- (ii) allocation under accelerated Rural Water Supply programme has been increased from Rs. 47.24 crore in 1992-93 to Rs. 76.40 crore in 1993-94,
- (iii) gravity/ pumping schemes based on springs/river sources water harvesting structures etc. have been formulated and are being implemented under MNP and ARWSP,
- (iv) a project has been prepared for assistance from World Bank for villages of Uttar Kashi, Tehri, Chamouli, Powri, Almora, Nainital, Pithoragarh and Dehradun.

Allotment of land to Housing Societies in Dwarka

1268. SHRI RAJ NATH SHONKAR SHASTRI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the group housing societies which have been allotted land in Dwarka Phase-I have also to bear the cost of land to be left and provided free for the use of societies to whom the land to be allotted later on in Dwarka Phase II;

(b) is so, the areas of land proposed to be left free and the reasons for societies Phase I to bear the burden of societies Phase II;

(c) whether such cost of land was recovered from the group housing societies to whom the land was allotted in earlier for societies in Dwarka Phase I;

(d) if not the reasons for discriminating societies in Dwarka Phase I; and

(e) the steps taken to remove the same?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) and (b). No, Sir. The DDA has reported that the total land acquisition cost of Phase-I and Phase-II has been pooled and applied for Phase-I in the ratio of areas in both phases and the cost of vacant land has to be borne by each phase separately.

(c) Only a few societies registered prior to 1983 were allotted land. Prior to 1991, 1992 detailed cost-benefit analysis method was not adopted for working out land rates in DDA and hence there was no question of pooling of land acquisition costs for Dwarka Phase-II with Phase-I costs.

Armoured Recovery Vehicles from Slovakia

1269. SHRI MANORANJAN BHAKTA: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have purchased 35 VT-72B Armoured Recovery Vehicles (ARVs) based on the T-72 Main Battle Tank from Slovakia; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI MALLIKARJUN): (a) and (b). A Contract has been concluded with M/s. Bharat Heavy Electricals Limited for the supply of Armoured Recovery Vehicles (ARVs) to the Indian Army, based on Transfer of Technology (TOT) from Slovakia. M/s. BHEL have been designated as the nodal production agency which will integrate systems procured from different sources, both indigenous and imported. The chassis will be procured from the Heavy Vehicles Factory, Avadi.

Assistance under IDSM & T

1270. SHRIMATI CHANDRA PRABHA URS: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Government have decided to cover small and medium towns having a population upto 3 lakhs as per 1991 census under IDSM & T Scheme;

(b) if so, the number of small and medium towns of Karnataka to be covered under the Scheme under new guidelines; and